

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 141/252/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

NAME OF THE COMPANY: VKM Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: None

For the Respondent: Mr. Manish Raj, CP for ROC, Delhi

Ms. Easha Kadian, Advocate on behalf of Standing
Counsel for Income Tax Department

ORDER

Mr. Manish Raj, CP for ROC and Ms. Easha Kadian, Advocate on behalf
of the Standing Counsel for the Income Tax Department are present.

Notice to the Petitioner through Counsel.

To come up on 18th December, 2017.

- Sd/-

**(S. K. Mohapatra)
Member (T)**

- Sd/-

**(Ina Malhotra)
Member (J)**